

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2395/2014

Tuesday, this the 23<sup>rd</sup> day of February 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Mr. Neeraj  
s/o Mr. Om Prakash  
r/o Flat No.81, Pocket I  
Green Hill Apartment  
Sector 23, Rohini, Delhi-85

Age 27 years  
(Fresh appointment)

(Mr. Ajesh Luthra, Advocate)

..Applicant

Versus

1. Staff Selection Commission  
Through its Chairman  
Headquarters  
Block No.12, CGO Complex  
Lodhi Road, New Delhi

2. Staff Selection Commission  
Through its Director  
Northern Region  
Block No.12, CGO Complex  
Lodhi Road, New Delhi-3

..Respondents

(Mr. S M Arif, Advocate)

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

Confronted with the plea raised by Mr. S M Arif, learned counsel for respondents that the applicant remained unsuccessful in Combined Graduate Level Examination 2013 (Tier 1), Mr. Ajesh Luthra, learned counsel for applicant fairly submitted that he would not press this Original Application at this stage.

2. Original Application is dismissed as not pressed. It goes without saying that if at any subsequent stage the applicant has grievance in respect of the aforementioned stand taken by the respondents, it would be open to him to work-out his claim in accordance with the rules and instructions, if so advised. No costs.

**( V.N. Gaur )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**February 23, 2016**  
/sunil/